

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.1228/2016
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017


NAME OF THE COMPANY : Network Ltd.

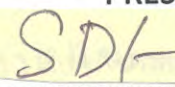
SECTION OF THE COMPANIES ACT: 100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	RAJEEV K GUPTA	Advocate	Petitioner	
2	C. BALOONI	Company Prosecutor	For R-D (NR)	

ORDER

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.3.2017